

Directors on its Board hastily to pay Rs. 707 crores to the National Housing Bank NHB in the recent securities scam;

(b) if so, whether the State Bank of India is now contesting the claim of the NHB and has even decided to go to court in this matter;

(c) whether it is also a fact that the ANZ Grindlays Bank has refused to pay in a similar situation; and

(d) if so, what action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) No, Sir.

(b) State Bank of India has reported that it has initiated action to file a claim on the assets of Shri Harshad S. Mehta under the provisions of Special Court (Trial of Offences Relating to Transactions in Securities) Ordinance, 1992 for recovery of the amount.

(c) In compliance with the Reserve Bank of India directive, the ANZ Grindlays Bank has made a provision of Rs. 506 crores in their books, without prejudice to their legal rights and contentions. However the payment to NHB has not yet been made.

(d) This is a matter for Reserve Bank of India to take necessary action.

Modernisation of aviation facilities in Gujarat

*390. **SHRI GOPALSINGH G. SOLANKI:** Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) what are the details of projects which are under operation in Gujarat for the modernisation of aviation facilities and airport during the last three years;

(b) whether the work on these projects is proceeding systematically; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI

MADHAVRAO SCINDIA): (a) to (c) The extension of runway to 9000' and construction of a separate terminal block at Ahmedabad airport in Gujarat has been completed during the last three years. The installation of speech switching system at this airport is in progress.

These works have been executed as per schedule during the last three years.

येलहान्का कर्नाटक में डीजल विद्युत उत्पादन परियोजना का निर्माण

*391. डा० जितेन्द्र कुमार जैन :
श्रीमती वीणा वर्मा :

क्या विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि येलहान्का कर्नाटक संयुक्त क्षेत्र में 120 मेगावाट क्षमता की एक डीजल विद्युत उत्पादन परियोजना लगाए जाने का निर्णय लिया गया था ;

(ख) यदि हाँ, तो प्रारम्भ में इस परियोजना की लागत कितनी आंकी गई थी, और इसे कब तक पूरा किया जाना था ;

(ग) इससे पैदा होने वाली बिजली पर अनुमानतः कितनी लागत आनी थी :

(घ) क्या यह सच है कि इस परियोजना के समय पर पूर्ण न होने के कारण इसकी लागत बढ़ गई है और इसके परिणामस्वरूप उत्पादन लागत में भी वृद्धि हो जाने की सम्भावना है ;

(ङ) यदि हाँ, तो इस सम्बन्ध में वास्तविक स्थिति क्या है, और

(च) क्या यह भी सच है कि लागत में वृद्धि हो जाने के कारण यह परियोजना अलाभकारी बन गई है ?

विद्युत मंत्रालय के राज्य मंत्री (श्री कल्पनाथ राय) : (क) कर्नाटक विजली बोर्ड द्वारा येलहान्का में सार्वजनिक क्षेत्र में 120 मे०वा० (620 मे०वा०)